

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00576/2019

Friday, this the 2nd day of August, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

Jethu Ram V, aged 46 years
S/o Sri Ramankutty
Instructor, MSME Training Institute,
Ettumanoor. R/o Velankunnel House,
MRALA P.O., Thodupuzha-685 587.

Applicant

(Advocate: Mr. K.P.S.Suresh)

versus

1. Union of India represented by the
Secretary to Govt. of India
Ministry of Micro, Small & Medium Enterprises
Nirman Bhavan, New Delhi-110 069.
2. The Additional Secretary & Development Commissioner
Ministry of MSME, Nirman Bhavan
New Delhi-110 069.

Respondents

(Advocate: Mr.Thomas mathew Nellimoottil, Sr.PCGC)

The OA having been taken up on 2nd August, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)

By E.K.Bharat Bhushan, Administrative Member

The applicant who is working as Instructor, Micro, Small, Medium Enterprises (MSME), Training Institute is seeking equivalence in pay with vocational instructors working under the Ministry of Skill Development & Entrepreneurship (MSDE).

2. We are of the view that the OA can be disposed of at this point by directing the applicant to file a comprehensive representation stating his grievance, addressed to 2nd respondent who shall thereupon take as an expeditious view in the matter as possible and in any case within sixty days from the date of receipt of the representation. Ordered accordingly. The OA stands disposed of

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by the applicant:

- Annexure A1: Copy of the order No.32012/1/2008.E dated 9.7.2009.
Annexure A2: Copy of the order No.60015/4/2007-Admn(NG) dated 7.11.2008.
Annexure A3: Copy of the letter No.C-18013/3/2010-A (NG) dated 21.1.2014.
Annexure A4: Copy of the Recruitment Rules in MSME dated 1.8.2001.
Annexure A5: Copy of the Recruitment Rules in MSDE dated 19.2.2003.
Annexure A6: Copies of the letters dated 5.11.2018 and 4.10.2018.
Annexure A7: Copy of the comparative chart prepared by the applicant.